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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 46/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Mr. Dhirajlal L. Shah & Ors.

V/s.

M/s. Rajveer Lifestyles Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

ORDER

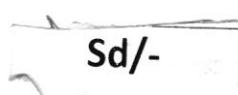
CP No. 46/241-242, 244/NCLT/MB/MAH/2016

None present.

In the interest of justice, list this matter on 09.03.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)